

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1242/2019

Wednesday, this the 15th day of May 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Krishan Mohan, SE (Civil), Group A
Aged about 58 years
s/o late Sh. Budhan Singh
r/o C-2/7, Janak Puri
New Delhi – 110 058

..Applicant

(Mr. M K Bhardwaj, Advocate)

Versus

1. The Commissioner
North DMC
Civic Centre, New Delhi
2. The Additional Commissioner (Estt.)
North DMC
Civic Centre, New Delhi
3. The E-in-C,
North DMC
Civic Centre, New Delhi
4. Sh. Vishav Ratan Bansal
SE (Civil)
Building Headquarter
Civic Centre, New Delhi

..Respondents

(Mr. R V Sinha, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicant and learned counsel for respondents submit that the facts of this O.A. are similar to those in O.A. No.2589/2016. Through an order dated

22.04.2019, this Tribunal allowed the O.A. and issued certain directions.

2. Following the same, we allow this O.A. and direct the respondents to consider the case of the applicant for promotion to the post of Chief Engineer on *ad hoc* basis duly following the seniority in the post of Superintending Engineer (SE). In case any SE, who is junior to the applicant, was promoted by this time, similar benefits shall be extended to the applicant within four weeks' time. However, he shall not be entitled for any retrospective service or arrears of pay.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 15, 2019
/sunil/